

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 1352/2021

DR. CYRIAC ABBY PHILIPS & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 219169/2023 - INTERVENTION/IMPLEADMENT and IA No. 165606/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Prashant Padmanabhan- 1821, AOR

For Respondent(s) :Ms. Aishwarya Bhati, A.S.G.
Mr. A K Kaul, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Yuvraj Sharma, Adv.
Ms. Shagun Thakur, Adv.
Mrs. Priyanka Das, Adv.
Mrs. Madhulika Upadhyay-aor, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Zulfiker Ali P. S, AOR
Mr. Manish Sindwani, Adv.
Ms. Anna Oommen, Adv.
Ms. Lebina Baby, Adv.

Mr. Mukund P. Unny- 3224, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of letter dated 31.08.2026 sent by the Advocate-on-

Record, the Writ Petition is dismissed as withdrawn.

Signature Not Verified
Digitally signed by
NITIN TALREJA
Date: 2026.09.25
17:00:56 IST
Reason: []

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
DY. REGISTRAR